

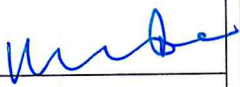

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 86/9/HDB/2018
NAME OF THE COMPANY	Aliens Developers (p) Ltd
NAME OF THE PETITIONER(S)	Ankur Mittai & Another
NAME OF THE RESPONDENT(S)	Aliens Developers (p) Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Apparao	Counsel	9866709054	
P.V. Rama Rao	Counsel	8019564704	


Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.V.Appa Rao along with Mr.P.V.Rama Rao, Learned counsels for the
Petitioner; permitted to take personal notice to the Respondent.

Post the case on 22.03.2018.


Member (T)


Member (J)